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**15.40 hrs.**

**(xiv) CONSTITUTION (AMENDMENT) BILL, 2004\***

**(Insertion of new article 16A)**

**Title:** Introduction of Constitution (Amendment) Bill, 2004 (Insertion of new article 16 A).

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI MOHAN SINGH (DEORIA): I introduce the Bill.

\*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 9.7.04.